

File No. RCD-04010/1/2021-Regulatory-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated, the 08th April 2022

Order

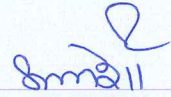
Subject: Direction to ensure strict enforcement to check the blending of Mustard oil with other edible oil– reg.

This is with reference to the Notification dated 8th March 2021 issued by FSSAI vide which the blending of Mustard Oil for production of Multi Sourced Edible Oil (MSEO) has been prohibited w.e.f. 08.06.2021.

2. In this regard, FSSAI had issued Order dated 08.06.2021 requesting to carry out inspection drives of all such units which were hitherto licensed for production of Mustard BEVO/MSEO and to check whether any prohibited blending of Mustard Oil was being carried out after 08.06.2021.
3. In this regard, in order to ensure that no blending of mustard oil is being carried out by any FBO, it is requested to take appropriate actions in the matter including carrying out of surveillance and enforcement drives at regular intervals both at the manufacturing and market levels to ensure effective enforcement of the said prohibition of blending of mustard oil in the respective area of jurisdiction.
4. The action taken reports in the matter may kindly be shared with this office at regular intervals at enforcement1@fssai.gov.in. The first report may be shared by 15th May, 2022.

This issues with the approval of the Competent Authority.

Yours sincerely,



(Inoshi Sharma)

Executive Director (Regulatory Compliance)

To,

1. All Commissioners of Food Safety of States/UTs
2. All Regional Directors of FSSAI

Copy to: -

1. PS to the CEO, FSSAI
2. CITO, FSSAI – for uploading this direction on FSSAI website.